

FORM A

PUBLIC ANNOUNCEMENT

Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF ATLANTA MODULAR PRIVATE LIMITED

RELEVANT PARTICULARS

1.	Name of corporate debtor	Atlanta Modular Private Limited
2.	Date of incorporation of corporate debtor	7th August, 1997
3.	Authority under which corporate debtor is incorporated / registered	RoC- Guwahati
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U17125AS1997PTC005138
5.	Address of the registered office and principal office (if any) of corporate debtor	Purbashree Building, 1st Floor, 1, Lamb Road Ambari, Guwahati, Assam, India, 781001
6.	Insolvency commencement date in respect of corporate debtor	9th September, 2026
7.	Estimated date of closure of insolvency resolution process	8th March 2027
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Sushanta Kumar Choudhury No: IBBI/IPA-003/IP-N00292/2020-2021/13238
9.	Address and e-mail of the interim resolution professional, as registered with the Board	64, Hem Chandra Naskar Road, Belegkata, Kolkata-700010, Email Id: sk.choudhury123@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	64, Hem Chandra Naskar Road, Belegkata, Kolkata-700010; E-mail ID: cirp.atlanta26@gmail.com
11.	Last date for submission of claims	23rd September, 2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	-
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	-
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: (i) Relevant forms available at http://ibbi.gov.in/downloadform.html and (ii) Physical Address: NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a Corporate Insolvency Resolution Process of **Atlanta Modular Private Limited on 9th September, 2026.**

The creditors of **Atlanta Modular Private Limited**, are hereby called upon to submit their claims with proof on or before **23rd September, 2026** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sushanta Kumar Choudhury

Interim Resolution Professional **Atlanta Modular Private Limited**

Date: 10.09.2026

Place: Kolkata

Regd. No. IBBI/IPA-003/IP-N00292/2020-2021/13238

AFA: AA3/13238/02/311226/301445 valid upto 31.12.2026